

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No. 4140 of 2020**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**02/ 20.07.2020** Heard through V.C.

2. Let this case go out of my list and be listed before the appropriate Bench after taking necessary permission from Hon'ble the Chief Justice.

**(Deepak Roshan, J.)**

Pramanik/